

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2887**

**TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)**

**PENSION TO FREEDOM FIGHTERS**

**2887. SHRI TAMRADHWAJ SAHU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of freedom fighters and their dependents who are receiving pension under the Central Swatantrata Sainik Samman Pension Scheme along with the details of facilities and amount of pension granted to them separately, State-wise; and**

**(b) the number of families of those martyrs who have not been provided any facilities in the country, State-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a): The number of freedom fighters and dependents getting pension under Swatantrata Sainik Samman Yojana State-wise is at Annexure-I. The facilities other than pension being provided to the freedom fighters and their eligible dependents are at Annexure-II. The amount of Central Freedom Fighter pension (Annexure-III) granted to the Freedom Fighters and their dependents is uniform across the country for a particular category of freedom fighters.**

**(b): Under the Swatantrata Sainik Samman Yojana pension/facilities are granted only to those living freedom fighters/their eligible dependents who apply for Central Samman pension and fulfill the eligibility conditions/evidentiary requirements and produce requisite documents duly recommended by the state Governments prescribed in the scheme.**

**STATE WISE LIST OF CENTRAL FREEDOM FIGHTERS AND THEIR ELIGIBLE DEPENDENTS DRAWING PENSION UNDER SWATANTRATA SAINIK SAMMAN YOJANA**

SI no.	State	Number of Central Freedom fighter pensioners	Number of dependent spouse pensioners	Number of dependent daughter pensioners	Total
1	ANDAMAN & NICOBAR	15	1	0	16
2	ANDHRA PRADESH	1903	2986	48	4937
3	ASSAM	134	464	138	736
4	BIHAR	1858	1791	6	3655
5	CHANDIGARH	15	17	0	32
6	CHHATTISGARH	38	102	3	143
7	DAMAN & DIU	7	6	0	13
8	DELHI	156	241	20	417
9	GOA	443	363	11	817
10	GUJARAT	249	250	20	519
11	HARYANA	214	496	11	721
12	HIMACHAL PRADESH	259	315	5	579
13	JAMMU & KASHMIR	161	497	75	733
14	JHARKHAND	95	158	7	260
15	KARNATAKA	542	1578	129	2249
16	KERALA	187	1191	106	1484
17	MADHYA PRADESH	168	320	12	500
18	MAHARASHTRA	1646	3028	64	4738
19	MANIPUR	8	11	2	21
20	MEGHALAYA	3	17	3	23
21	MIZORAM	1	0	1	2
22	NAGALAND	1	1	0	2
23	ODISHA	178	553	25	756
24	PUDUCHERRY	26	87	11	124
25	PUNJAB	571	676	18	1265
26	RAJASTHAN	291	65	6	362
27	SIKKIM	1	0	0	1
28	TAMIL NADU	557	1658	37	2252
29	TELANGANA	1065	1396	11	2472
30	TRIPURA	18	150	42	210
31	UTTAR PRADESH	522	1203	27	1752
32	UTTARAKHAND	122	503	3	628
33	WEST BENGAL	1203	3003	731	4937
	<b>Grand Total</b>	<b>12657</b>	<b>23127</b>	<b>1572</b>	<b>37356</b>

**Facilities provided to Central Freedom Fighter Pensioners**

- 1. Free Railway Passes for Freedom Fighters and their spouses, along with a companion, for life to travel anywhere across the country for any number of times.**
- 2. Free medical facilities under Central Government Health Scheme (CGHS) and free medical treatment in hospitals run by Public Sector Undertakings under the control of Department of Public Enterprises have also been extended to the freedom fighters and their dependents;**
- 3. Telephone connection, subject to feasibility, without installation charges and on payment of only half the rental.**
- 4. Provision of 4% reservation under “Combined Category” for Physically Handicapped Personnel(PH), Outstanding Sports Persons (OSP) and Freedom Fighters (FF) in the normal selection procedure adopted by Public Sector Oil Marketing Companies for allotment of petrol pumps, gas agencies etc.**
- 5. General Pool Residential Accommodation (within the overall 5% discretionary quota) to the freedom fighters in Delhi. Spouse of a Freedom Fighter is permitted to retain the accommodation for a period of six months after death of the freedom fighter.**
- 6. There is a fully furnished and old age friendly Freedom Fighters’ Home at New Delhi providing transit accommodation (stay and meal) for freedom fighters/their eligible dependents; and**
- 7. In addition to the above facilities, Ex-Andaman Freedom Fighters/their spouses have been allowed to also avail free air travel facility to visit Andaman & Nicobar Islands, once a year, alongwith a companion.**

**Monthly Amount of Pension provided under**  
**Swatantrata Sainik Samman Yojana**

<b>Sl. No.</b>	<b>Category of freedom fighters</b>	<b>Basic pension w.e.f. 15.08.2016 (per month)</b>	<b>Total amount of pension including DR (per month)</b>
<b>1.</b>	<b>Ex-Andaman Political Prisoners/spouses</b>	<b>Rs.30,000/-</b>	<b>Rs.30,900/-</b>
<b>2.</b>	<b>Freedom fighters who suffered outside British India/spouses</b>	<b>Rs.28,000/-</b>	<b>Rs.28,840/-</b>
<b>3.</b>	<b>Other Freedom Fighters/spouses including INA</b>	<b>Rs.26,000/-</b>	<b>Rs.26,780/-</b>
<b>4.</b>	<b>Dependent parents/eligible daughters (maximum 3 daughters at any point of time)</b>	<b>50% of the sum that would have been admissible to the Freedom Fighter i.e. in the range of Rs.13,000/- to Rs.15,000/-</b>	<b>50% of the sum that would have been admissible to the Freedom Fighter i.e. in the range of Rs.13,390/- to Rs.15,450/-</b>